

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION No-4355
ANSWERED ON – 18/03/2026

COMPLAINTS RECEIVED BY NATIONAL COMMISSION FOR MINORITIES

4355. SHRI RAJA RAM SINGH:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the number of complaints received and disposed of by the National Commission for Minorities during the last five years;
- (b) the details of the total Number of prolonged vacancy of all statutory posts in the National Commission for Minorities along with the reasons therefor;
- (c) the impact of this institutional vacuum that has had on the disposal of discrimination complaints; and
- (d) the timeline by which the Commission is likely to be reconstituted?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJU)

- (a) The details of the number of complaints received and disposed of by the National Commission for Minorities during the last five years are as following:

Year	2021-22	2022-23	2023-24	2024-25	2025-26 (upto 10.03.26)
No. of petitions received during the year	2076	2423	2000	1390	1578
No. of petitions disposed off	2068	2397	1860	1209	1249

- (b) to (d) As per Section 3(2) of the NCM Act 1992, the Commission consists of a Chairperson, a Vice-Chairperson and five Members to be nominated by the Central Government from amongst persons of eminence, ability and integrity.

Posts of the Vice-Chairperson and Members in the Commission were vacant since December, 2024 and the post of the Chairperson is vacant since April, 2025.

The Central Government has appointed two members in the National Commission for Minorities, vide notification dated 06.03.2026.
